

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:3627
ANSWERED ON:16.08.2010
ASSISTANCE FOR SCHOLARSHIPS
Angadi Shri Suresh Chanabasappa

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government proposes to provide fifty per cent amount to States to enhance their limited financial provisions for scholarships to Scheduled Caste students up to secondary level;
- (b) if so, the details thereof;
- (c) whether under the post-matric scholarship scheme, annual income limit for students of SC has been fixed at Rs. One lakh by the Central Government; and
- (d) if so, the details thereof and the measures taken by the Government to make it reasonable?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (D. NAPOLEON)

- (a) No Sir.
- (b) Does not arise.
- (c) and (d) Under the scheme of "Post Matric Scholarship to the Students belonging to Scheduled Castes for Studies in India", scholarship is paid to the students whose parent/guardian's annual income from all sources does not exceed rupees one lakh. A proposal to increase the income ceiling is under consideration.